

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No: 981

Dated: 26.10.2018

In the interest of administration, Shri Javed Ahmad Shah, Accounts Officer posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar against the available vacancy.

Note: The officer shall complete the pending work, if any, before he is relieved and shall properly handover his Charge to the Administrative Officer.

By order.


Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 633-638/Psy

Dated: 26.10.2018

Copy to the:

- 1) Registrar General, High Court of J&K at Srinagar.
- 2) Registrar Vigilance, High Court of J&K at Srinagar.
..... for information.
- 3-4) Principal District & Sessions Judge, Jammu/Srinagar for information and necessary action.
- 5) Incharge, NIC for uploading in the High Court website.
- 6) Order Book.


(G.M. Parry)
Joint Registrar